

<b>PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- FEBRUARY &amp; MARCH, 2023</b>				<b>GRAND TOTAL</b>	
<b>Opening Balance as on 01.02.2023</b>	<b>Cases Instituted during the Months of February &amp; March, 2023</b>	<b>Cases Disposed of during the Months of February &amp; March, 2023</b>	<b>Total Pendency as on 31.03.2023</b>	<b>Total Cases Disposed of during the Months of February &amp; March, 2023 (Family Court + High Court)</b>	<b>Total Pendency as on 31.03.2023 (Family Court + High Court)</b>
3698	271	385	3582	3973	41900

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.